

**Declaration of Assets in the form of real estate or investments as per the Full Court resolution dated  
7th May, 1997 and re-iterated on 8th July, 2008**

**A. Name of Judge** : JUSTICE RAVINDRA KUMAR GAUBA  
**B. Name of Spouse** : Dr. (Mrs.) SHUCHI GAUBA  
**C. Name(s) of Dependant Family Members and relationship:** Miss SHRIYA GAUBA (Daughter)

**1. Real estate (immoveable property)**

**1.1 Real Estate (immoveable property) of the Judge**

S. No.	Description	Remarks
1.	Residential Apartment comprising area of 83.98 square meters - Flat No. 242, Plot No. 5, Sector 9, Dwarka Sub-City Phase-I, Pappankala, New Delhi-110045 (with Reserved Car Parking No.26)	Acquired in June 2001 - converted into free-hold in 2011 - involving total investment till date of Rs. 17,66,989/- (with assistance of HBA and savings) - on rent with M/s Larsen & Toubro Limited since 15.12.07 (@ Rs. 25,622/- p.m. w.e.f. 01.04.15)
2.	Residential Apartment comprising area of 1515 square feet - Flat No. H-1001, "HOMES-121", Sector-121, NOIDA (UP) - a project promoted and being developed by AGC Realty Pvt. Ltd. (4, Dayanand Vihar, Main Vikas Marg, Delhi-92), as joint venture of Ajnara India Ltd. (502, Plot No. 17, Sachdeva Corporate Tower, Karkardooma Community Centre, Delhi-92) and Gulshan Homz Pvt. Ltd. (4, Dayanand Vihar, Main Vikas Marg, Delhi-92).	Still under construction and possession yet to be handed over by the builder / developer - Rs. 43,77,765/- indicated as the tentative total cost including basic sale price (BSP) with additions of cost of parking space, external & internal development charges, maintenance charges etc. (Rs.41,28,677/- paid so far with assistance of share in property inherited and savings)

**1.2 Real Estate (immoveable property) of the Judge's Spouse**

S. No.	Description	Remarks
1.	Residential Apartment comprising area of 1650 square feet - Flat No. M-501, THE EDGE TOWERS, Ramprastha City, Sector-37-D, Gurgaon (Haryana) - a project being developed by M/s. Ramprastha Promoters & Developers (Pvt.) Ltd., 114, Sector 44, Gurgaon (Haryana) - 122002 (registered office at C-10, C Block Market, Vasant Vihar, New Delhi - 110057).	Still under construction and possession yet to be handed over by the builder / developer - Rs. 42,84,250/- indicated as the tentative total cost including basic sale price (BSP) with additions of cost of parking space, external & internal development charges, maintenance charges etc. (Rs. 40,38,743/- paid so far with assistance of savings)

1.3 Real Estate (immoveable property) of the Judge's Dependant (Daughter)

S. No.	Description	Remarks
1.	- NIL -	NA

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

S. No.	Description	Number	Remarks
1.	- NIL -	NA	NA

2.1.2 Mutual Funds

S. No.	Description	Number	Remarks
1.	- NIL -	NA	NA

2.1.3 Deposits and other Financial Investments

S. No.	Description	Amount (Rs.)	Remarks
1.	Savings bank Account, State bank of India, Tis Hazari Delhi – 110054 (MOD account including TDRs)	37,98,656.94	As on 11.04.2015
2.	Postal Life Insurance policy no. 504365 - C	30,000/-	Sum assured - premium paid yearly
3.	LIC Policy no. 115907478	2,00,000/-	Sum assured - single premium
4.	LIC Policy no. 113011836	1,60,000/-	Sum assured - premium paid yearly
5.	LIC Policy no. 114003403	3,00,000/-	Sum assured - premium paid yearly
6.	LIC Policy no. 114735050	2,00,000/-	Sum assured - premium paid yearly
7.	PPF Account, State bank of India, Tis Hazari Delhi – 110054	25,746.13	As on 11.04.2015

2.2 Investments of the Judge's Spouse

2.2.1 Shares

S. No.	Description	Number	Remarks
1.	- NIL -	NA	NA

### 2.2.2 Mutual Funds

S. No.	Description	Number	Remarks
1.	- NIL -	NA	NA

### 2.2.3 Deposits and other Financial Investments

S. No.	Description	Amount (Rs.)	Remarks
1.	Savings bank Account, State bank of India, Gulabi Bagh, Delhi – 110007 (MOD account including TDRs)	47,78,760.27	As on 11.04.2015
2.	LIC Policy no. 113011835	1,80,000/-	Sum assured - premium paid yearly
3.	LIC Policy no. 114735049	2,00,000/-	Sum assured - premium paid yearly
4.	LIC Policy no. 114832031	1,25,000/-	Sum assured - Single premium
5.	PPF Account, State bank of India, Tis Hazari Delhi – 110054	1,63,271.13	As on 11.04.2015

### 2.3 Investments of the Judge's Dependant (Daughter)

#### 2.3.1 Shares

S. No.	Description	Number	Remarks
1.	Reliance Capital	6 Equity Shares	Held in Demat Account with SBCap Securities Ltd.
2.	Reliance Communications	123 Equity Shares	- DO -
3.	Reliance Industries	246 Equity Shares	- DO -
4.	Reliance Infrastructure	8 Equity Shares	- DO -
5.	Reliance Power	30 Equity Shares	- DO -

#### 2.3.2 Mutual Funds

S. No.	Description	Number	Remarks
1.	- NIL -	NA	NA

### 2.3.3 Deposits and other Financial Investments

S. No.	Description	Amount (Rs.)	Remarks
1.	Savings bank Account, State bank of India, Tis Hazari Delhi – 110054 (MOD account including TDRs)	8,09,447.49	As on 11.04.2015
2.	LIC Policy no. 113996401	50,000/-	Sum assured - premium paid yearly
3.	LIC Policy no. 114003304	50,000/-	Sum assured - single premium
4.	LIC Policy no. 114735057	20,000/-	Sum assured - single premium
5.	LIC Policy no. 114738366	34,048/-	Sum assured - single premium
6.	LIC Policy no. 115349685	60,000/-	Sum assured - single premium
7.	PPF Account, State bank of India, Tis Hazari Delhi – 110054	3460/-	As on 11.04.2015

### 3. Other Remarks:

- (i) My wife Dr. (Mrs.) Shuchi Gauba is employed with Municipal Corporation of Delhi, presently posted with North Municipal Corporation as Chief Medical Officer (NFSG). She is independently assessed in her own rights for purposes of Income Tax.
- (ii) Both I and my wife also subscribe to general provident fund accounts as per rules relating to our respective services.
- (iii) Car (Maruti Swift Dzire VXI) bearing registration number DL9CS 9090 (2009 model) - original cost Rs. 5,42,797/- in name of self
- (iv) Car (Maruti Deluxe 800) bearing registration number DL 6CE 5432 (1998 model) - original cost Rs. 2,50,243/- in name of spouse
- (v) Jewellery (Gold) - 610 gms. held by spouse as her *Streedhan*
- (vi) Silver - 250 gms. held by spouse as her *Streedhan*

**Signature of the Judge**

**Date: 11th April 2015**